

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. 2751
TO BE ANSWERED ON 09.03.2026**

Utilisation of Khelo India Fund

2751. SHRI SUKHDEO BHAGAT:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Rs. 1000 crore has been allocated to Khelo India scheme during the year 2025- 26;**
- (b) whether it is true that certain allocated funds of Rs. 122.30 crore during multiple years were returned and Rs. 38-79 crore diverted fund remained unspent or were re-purposed that reduced grassroots impact;**
- (c) if so, the details thereof and, if not the reasons therefor; and**
- (d) the corrective steps taken/proposed to be taken and the timeline fixed by the Government to ensure full utilisation of budget allocation for infrastructure and athlete support?**

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) An amount of Rs. 1000 crore was allocated at Budget Estimate (B.E.) stage under the Khelo India Scheme during the year 2025-26, which has been revised to Rs. 700 crore at Revised Estimate (R.E.) stage.

(b) to (d) Under the Khelo India Scheme, an amount of Rs. 122.33 crore was returned as unspent balance during financial year 2024-25 due to shifting from Central Nodal Agency (CNA) based fund flow system to Treasury Single Account (TSA) based fund flow system. However, the unspent balance of Rs. 122.33 crore has been made available for utilisation in the current financial year under various sports infrastructure and other activities under the Khelo India Scheme.

Further, an amount of Rs. 154.25 crore was re-appropriated during FY 2024–25 from Khelo India Scheme to meet the fund requirements of the National Sports University (NSU).
